

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3902

ANSWERED ON:17.08.2010

ACTION TAKEN AGAINST CONTRACTORS

Premajibhai Dr. Solanki Kiritbhai;Singh Rajkumari Ratna;Yadav Shri M. Anjan Kumar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has taken any action against defaulting contractors who were awarded projects for construction of National Highways; and

(b) if so, the details thereof alongwith the reasons therefor during the last three years, NH-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS(SHRI R. P. N. SINGH)

(a) & (b) On the basis of review of performance of contractors/concessionaires, some contractors / concessionaires were placed in the list of non-performers. The non-performing contractors are not eligible for pre-qualification for award of any future project until they are removed from the list of non-performers. Some contracts have been terminated due to their non-performance. Details of contractors/concessionaires placed in the list of non-performers and terminated during the last three years are enclosed as Annex-I and Annex-II respectively.